

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 548/2016

M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED Appellant(s)

VERSUS

THE STATE OF U.P THR. PRINCIPAL SECRETARY & ORS. Respondent(s)

WITH

C.A. No. 764/2016 (III-A)

C.A. No. 515/2016 (III-A)

Date : 26-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Praveen Kumar, AOR

Mr. Sanjay Jain, AOR

Mr. Himanshu Tyagi, AOR

For Respondent(s)

Mr. Kamendra Mishra, AOR

Mr. Devesh Kumar, AOR

Mr. Umesh Kumar Khaitan, AOR

Mr Suraj Singh, Adv.

Mr. Pradeep Misra, AOR

Mr Pankaj Singh, Adv.

Mr. Vishwajit Singh, AOR

Mr. Abhishth Kumar, AOR

Ms. Sujeeta Srivastava, AOR

Mr. Gaurav Dhingra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondents are duly served/represented.

Statement of case has not been filed by the parties and  
time has expired.

As per letter of Advocate and office report, matters are  
not capable of valuation.

Registry to process the matters for listing before the  
Hon'ble Court as per rules.

KAPIL MEHTA  
Registrar  
26.07.2018